# HIGH COURT OF MEGHALAYA STATISTICAL DATA AS PER SECTION 17 OF "THE COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015"

## **A.Commercial Courts**

1.Details of Commercial Courts set up at the district level in the State [established under Section 3 of the Commercial Courts, Commercial Divisions and the Commercial Appellate Division of High Courts Act, 2015]

Sl No		At the end of the Month of June,2018
1.	Numbers of Commercial Courts in the State	1
2.	Number of Districts where no Commercial Courts have been set up	10

# Pendency of cases before Commercial Courts:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	68
2.	Number of such cases allotted during the month	1
3.	Number of such cases disposed during the month	I
4.	Number of such cases pending at end of the month	68

### B.COMMERCIAL DIVISIONS

# Pendency of cases before Commercial Divisions:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	- NIL-
2.	Number of such cases allotted during the month	-NIL-
3.	Number of such cases disposed during the month	- NIL-
4.	Number of such cases pending at end of the month	-NIL-

### C. COMMERCIAL DIVISIONS

Pendency of cases before Commercial Appellate Divisions:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	- NIL-
2.	Number of such cases allotted during the month	- NIL-
3.	Number of such cases disposed during the month	-NIL-
4.	Number of such cases pending at the end of the month	-NIL-